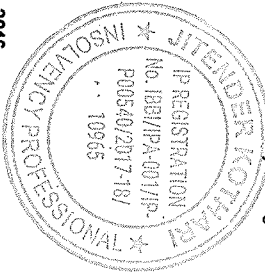


Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 30/11/2023  
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	Edelweiss Asset Reconstruction Company Limited- acting Trustees of the EARC-Trust SC-462	10/08/2023	3,003,612,103	2,896,783,202	Secured	Yes	Yes	No	100.00	NIL	NIL	NIL	106,828,901	Note 1	
2	Tushar Thorat	18/10/2023	500,000	500,000	Unsecured	Yes	Yes	Yes	0.00	NIL	NIL	NIL	NIL	Note 1	
			<b>3,004,112,103</b>	<b>2,897,283,202</b>					<b>100.00</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>106,828,901</b>		

(Amount in ₹)

Note 1: Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.

Jitender Kohari  
Resolution Professional of  
ND S Art World Private Limited (under CIRP)  
Acting as Resolution Professional u/s 16(5) of the IBC, 2016  
IP Regn. No. IBBI/PA-001/JP-P00540/2017-18/10965  
AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024